

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:7067  
ANSWERED ON:18.05.2012  
SOLAR PANELS  
Singla Shri Vijay Inder

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the action taken so far to set up solar panels on all Government buildings to tap solar energy;
- (b) whether his Ministry is having any pilot project to spread awareness about the use of non-conventional energy sources including solar energy;
- (c) if so, the details thereof;
- (d) whether any State Government has submitted any proposal for setting up of Solar Panels on their Government buildings; and
- (e) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Under the Off-grid and Decentralised Solar Applications Scheme of Jawaharlal Nehru National Solar Mission (JNNSM), Government is providing a subsidy of 30% of the project cost subject to a maximum of Rs 81,000/- per kWp with battery storage capacity and Rs.57,000/- per kWp without battery storage for installation of stand-alone solar photovoltaic power plants by all the users including Central and State Government Ministries and their organisations in General Category States. In Special Category States, subsidy of 90% of the project cost subject to a maximum of Rs.2,43,000/- per kWp is available for Central and State Government Ministries, departments and their organisations for installation of standalone solar PV power plants.

(b)&(c): Ministry has taken several measures to spread awareness about the use of renewable energy systems including solar energy devices. These include (i) organization of awareness camps and training programmes through regional rural banks, manufacturers/suppliers of solar systems and state agencies, (ii) advertisements in electronic and print media; and (iii) publication of magazine on renewable energy including special issues on solar energy.

(d)&(e): State Nodal Agencies and other implementing organisations submit their proposals for setting up of various solar PV systems in Government buildings such as police stations, schools, tribal hostels, hospitals, CHCs, PHCs, BDO Offices, DC offices, Vikas Bhawan, Panchayat buildings and other Government buildings as per their requirements.

During 2011-12, the Ministry sanctioned projects for installation of solar photovoltaic systems including power plants in various government buildings in the States of Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand, Uttar Pradesh and West Bengal, as per details given in Annexure-1.